## 12.00 Noon

## PAPERS LAID ON THE TABLE

## Report (2001-2002) on the Working and Administration of the Companies Act,

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): Sir, I lay on the Table, under section 638 of the Companies Act, 1956, a copy (in English and Hindi) of the Forty-sixth Annual Report on the Working and Administration of the Companies Act, 1956, for the year ended March 31, 2002. [Placed in Library. See No.L.T.-7191/03]

## Report and Accounts (2001-2002) of ANIIDCO, Port Blair and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): Sir, on behalf of DR. C.P. THAKUR, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Fourteenth Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No.L.T.-7203/03]